

Sl. No.	States/UTs	2013-14	2014-15	2015-16	2016-17	2017-18
26.	Telangana	0.00	270810	265108	278363	
27.	Tripura	16610	21177	16765	14943	
28.	Uttar Pradesh	1095526	861474	947622	1095469	
29.	Uttarakhand	70182	81415	20194	39864	
30.	West Bengal	405554	514992	540976	607744	
TOTAL		4995439	5318123	5680938	5862121	

Extension of term of commission for sub-categorization of OBC

1891. SHRI N. GOKULAKRISHNAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government has approved a final extension of the term of the Commission constituted to examine sub-categorization within Other Backward Classes in the Central list;

(b) if so, the details thereof; and

(c) whether it is also a fact that the Commission which has a term till June 30, 2018 will now work till July 31, 2018?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) The Government has constituted a Commission on 2nd October, 2017 under article 340 of the Constitution to examine the sub-categorization of Other Backward Classes. The Commission commenced functioning with effect from 11.10.2017. The Commission was to initially submit its report in twelve weeks from the date of assumption of charge by the Chairperson. The tenure of the Commission has since been extended from time to time and has now extended on 31.07.2018, till 30.11.2018.

Reusable launch vehicle

1892. DR. R. LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government has achieved any demonstrable lead in its endeavour to have reusable launch vehicle;

(b) if so, the details thereof;